

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:3654  
ANSWERED ON:19.08.2003  
EMPLOYMENT TO DEPENDENTS OF DECEASED WORKERS  
BASUDEB ACHARIA

**Will the Minister of COAL be pleased to state:**

- (a) the number of cases of death of workers that occurred during the course of employment in ECL from 1992 to 2002, year-wise;
- (b) whether a number of cases of dependents of such deceased employees are still pending for employment specifying the number vis-a-vis year of death; and
- (c) if so, the time by which all such cases are likely to be considered and employment likely to be given to those dependents?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRAHLAD SINGH PATEL):

- (a) Number of death cases in ECL during the year 1992-93 to 2001-02 are as under:

**YEAR STATEMENT**

1992-93 966  
1993-94 1108  
1994-95 1137  
1995-96 1037  
1996-97 1111  
1997-98 1094  
1998-99 1214  
1999-00 901  
2000-01 766  
2001-02 833

- (b) Cases of dependent of such deceased employees have been settled except 1956 nos. of cases which are under process.
- (c) Cases are expected to be cleared by December 2003, subject to the claimants submitting required documents and fulfilling the eligibility criteria.